

Sixteenth Loksabha

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Title: Issue regarding strike by thousands of doctos to protest against the National Medical Commission Bill.

PROF. SAUGATA ROY (DUM DUM): Madam Speaker, I have given notice for adjournment motion on the strike by thousands of doctors all over the country. The strike call has been given by the Indian Medical Association. They are protesting against the National Medical Commission Bill which takes away the autonomy of the Indian Medical Council. Madam, you should take cognizance of the strike by the doctors.

**माननीय अध्यक्ष :** बिल आएगा। तब बिल पर आप बोलिए। आज बिल आ रहा है। तब बिल पर आप बोलिएगा।

PROF. SAUGATA ROY: All medical services in the country have stopped. It is a totally draconian Bill. The doctors are on the warpath. I would request you to take cognizance of this. These Bills are put in here surreptitiously, and then the Minister goes on to pass the Bill with the majority in Parliament.

**माननीय अध्यक्ष :** ठीक है, आपकी बात पूरी हो गयी है। आज बिल है, उस समय बिल पर आप बोलिएगा।

...(व्यवधान)

PROF. SAUGATA ROY : The fact that the protests of the civil society, of the doctors against the undemocratic Bill which takes away the representative character of the Indian Medical Council should be taken into account and this Bill should be scrapped. That is my demand. The Minister has just gone away without replying. ... (*Interruptions*)

HON. SPEAKER:

Shri M.K. Raghavan,

Shri N.K. Premachandran,

Dr. Boora Narsaiah Goud,

Adv. Joice George,

Shri M.B. Rajesh,

Shri Jose K. Mani, and

Dr. Shrikant Eknath Shinde are permitted to associate with the issue raised by Prof. Saugata Roy.